

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

FIFTY-SECOND REPORT

(Presented on 1.8.1995)

The Business Advisory Committee held a sitting on Monday, the 31st July, 1995.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Union Duties of Excise (Distribution) Amendment Bill, 1995.
(<i>Consideration and passing</i>) | } 2 hours |
| (2) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1995.
(<i>Consideration and passing</i>) | |
| (3) The Technology Development Board Bill, 1995.
(<i>Consideration and passing</i>) | } 3 hours |
| (4) The Research and Development Cess (Amendment) Bill, 1995.
(<i>Consideration and passing</i>) | |
| (5) The Sick Textile Undertakings (Nationalisation) Amendment Bill, 1995.
(<i>Consideration and passing</i>) | } 4 hours |
| (6) The Textile Undertakings (Nationalisation) Bill, 1995.
(<i>Consideration and passing</i>) | |
| (7) The Indian Telegraph (Amendment) Bill, 1995.
(<i>Consideration and passing</i>) | } 2 hours |

3. The Committee also recommend that discussion on the motion regarding "Draft Agriculture Policy Resolution (as modified)" may be taken up on Wednesday, the 2nd August, 1995.

NEW DELHI;

July 31, 1995

Shravana 9, 1917 (Saka)

SHIVRAJ V. PATIL,

Chairman,

Business Advisory Committee